Statements showing the Action taken by Govt, on Various Assurances, Promises and Undertakings Given during the various Sessions

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SHRIRAM CHAUHAN): Sir, I lay on the Table the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:—

- 1. Statement No. XXXVII Hundred and Forty-third Session, 1987
- 2. Statement No. XLVIII Hundred and Forty-ninth Session, 1989
- 3. Statement No. XXIX Hundred and fiftieth Session, 1989
- 4. Statement No. XXVI Hundred and Fifty-second Session, 1989
- 5. Statement No. XLI Hundred and Fifty-fifth Session, 1990
- 6. Statement No. XLII Hundred and Fifty-seventh Session, 1991
- 7. Statement No. XXXIV Hundred and Fifty-ninth Session, 1991
- 8. Statement No. XXXIII Hundred and Sixtieth Session, 1991
- 9. Statement No. XXXVI Hundred and Sixty-first Session, 1991
- 10. Statement No. XXXI Hundred and Sixty-second Session, 1992
- 11. Statement No. XXXIV Hundred and Sixty-fourth Session, 1992
- 12. Statement No. XXX Hundred and Sixty-fifth Session, 1992
- 13. Statement No. XXXI Hundred and Sixty-sixth Session, 1993
- 14. Statement No. XXIV Hundred and Sixty-seventh Session, 1993
- 15. Statement No. XXIV Hundred and Sixty-ninth Session, 1993
- 16. Statement No. XXV Hundred and Seventieth Session, 1994
- 17. Statement No. XXII Hundred and Seventy-first Session, 1994
- 18. Statement No. XIX Hundred and Seventy-second Session, 1994
- 19. Statement No. XX Hundred-and Seventy-third Session, 1995
- 20. Statement No. XV Hundred and Seventy-fourth Session, 1995
- 21. Statement No. XIII Hundred and Seventy-fifth Session, 1995
- 22. Statement No. XI Hundred and Seventy-sixth Session, 1996
- 23. Statement No. XII Hundred and Seventy-eighth Session, 1996
- 24. Statement No. X Hundred and Seventy-ninth Session, 1996
- 25. Statement No. IX Hundred and Eightieth Session, 1997
- 26. Statement No. VIII Hundred and Eighty-first Session, 1997

5

[RAJYA SABHA]

27. Statement No. VII Hundred and Eighty-second Session, 1997

28. Statement No. IV Hundred and Eighty-fourth Session, 1998

29. Statement No. II Hundred and Eighty-fifth Session, 1998

30. Statement No. I Hundred and Eighty-sixth Session, 1999

[Placed in Library for (1) to (30) See No. LT-73/99 to 102/99]

Report and Accounts (1997-98) of V.V. Giri National Labour Institute, Noida and related papers

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL); Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Repoert and Accounts of the V.V. Giri National Labour Institute, NOIDA, (Uttar Pradesh), for the year 1997-98, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library for (a) to (c) *See* No. LT-64/99]

Notifications of the Ministry of Law, Justice and Company Affairs (Deptt, of Company Affairs)

SHRI RAM JETHMALANI: Sir, on behalf of SHRI O. RAJAGOPAL: I lay on the Table—

I. A copy (in English and Hindi) of the Minsitry of Law, Justice & Company Affairs (Department of Company Affairs) Notification G.S.R. 129 (E) dated 22.2.99 regarding Alterations in Schedule VI to the Companies Act, 1956, under sub-section (3) of Section 641 of the Companies Act, 1956, [Placed in Library *See* No. LT-68/99]

II. A copy (in English and Hindi) of the Ministry of Law, Justice & Company Affairs (Department of Company Affairs) Notification G.S.R. 282 (E) dated 23.4.99 regarding Denotification of M/s Trikone Mutual Benefits Limited as a Nidhi, under sub-section (3) of Section 620A of the Companies Act, 1956. [Placed in Library *See* No. LT-69/99]

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Law, Justice & Company Affairs (Department of Company Affairs), under sub-section (5) of Section 396 of the Companies Act, 1956:—

(i) S.O. No. 182 (E) dated 23.3.99 publishing the Metropolitan Infrastructure Development Corporation Ltd., and the Tamil Nadu Urban Finance and Infrastructure Development Corporation Ltd., Amalgamation Order, 1999. [Placed in Library See No. LT-66/99]